

ITEM NO.3
SECTION XI

REGISTRAR COURT. 2 THROUGH VIDEO CONFERENCE

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. AVANI PAL SINGH

Petition(s) for Special Leave to Appeal (C) No(s). 9351/2015

UNION OF INDIA & ORS.

Petitioner(s)

VERSUS

S.M. HASEEB & ORS.

Respondent(s)

(ONLY SLP (C) No. 9889/2015 & 9686/2015 is to be listed before Ld. Registrar Court.)

WITH

SLP(C) No. 9889/2015 (XI)

WITH

SLP(C) No. 9686/2015 (XI)

Date : 19-04-2021 These petitions were called on for hearing today.

For Petitioner(s) Mrs. Anil Katiyar, AOR

Mr. Attin Shankar Rastogi , Adv.
Mr. Raj Bahadur Yadav, AOR

For Respondent(s) Mr. Sanjeev Malhotra, AOR
Mr. S. S. Dharma Teja, AOR

UPON HEARING THE COUNSEL THROUGH VIDEO CONFERENCE, THE
COURT MADE THE FOLLOWING
O R D E R

SLP(C) Nos. 9889/2015 & 9686/2015 :-

In both the matters, the service report in respect of notice for alternative arrangement that was issued upon the death of learned Advocate for Respondent No. 1 has not been received.

List these matters again on 12.07.2021.

(RB)

AVANI PAL SINGH
Registrar